

SHRI BIJU PATNAIK: I think the hon. Member did not hear the first part of my reply. There is some news item and you have read out that from the newspapers. Some of the news is faulty. The Small Scale Industries Association have made this complaint. But when the Regional Controller wrote to the President of the Association asking for the list of the defaulters as early as 4th February 1979, no reply has come from him as yet. I would like the hon. Member to ensure that the so-called President or Secretary or whoever he is, gives the reply instead of going to the newspapers so that Government can investigate into it. Even so, *suo moto* the Regional Controller had investigated into it and, as stated earlier, to nearly 22 firms, we have stopped the supply of materials because of misuse. (Interruptions.)

SHRI RAJ KRISHNA DAWN: Sir, the hon. Minister has stated in his answer that in none of the cases any big unit was found to be bogus. But action was taken for misutilisation of the materials. I want to know whether misutilisation is more serious than bogus... because bogus has no right to collect materials from any government but those where there is mis-utilisation, they are collecting materials from you and you are sanctioning them the quota. I would like to know from the hon'ble Minister what does he mean by mis-utilisation as it seems to be a vague term?

SHRI BIJU PATNAIK: When you and I are not registered with the State government as manufacturers then it will be considered as bogus but when you and I are registered producers under the Small Scale Industries Corporation of the Haryana State Government and on that basis we get a certain quota on the recommendation of the Small Scale Industries Corporation and instead of utilising that material for production we sell it in the black-market that is mis-utilisation. The firm exists and is registered with the State Government. Our writing to the State government

has yielded no results for the last two years. *Suo moto* we have taken certain steps but if the Haryana government cooperates with us we will be able to take more effective steps.

श्रीधरी बलबोर सिंह: क्या मंत्री महोदय को मालूम है कि इस क्लिप की गड़बड़ी की वजह से पंजाब के स्माल-स्केल यूनियन हड़ताल करने वाले हैं, क्योंकि उन्हें स्टील ठोक ढंग से नहीं मिल रहा है। जो स्टील मिलता है उसमें गड़बड़ होने की वजह से जो अगली यूनियन है उनको तकलीफ हो रही है। इसी लिए सारे पंजाब में स्माल-स्केल यूनियन में लोगों के कारखाने वाले हड़ताल करने जा रहे हैं।

SHRI BIJU PATNAIK: The question is in respect of Haryana and not Punjab.

श्रीधरी बलबोर सिंह: मवाल यह है कि बोगस डीलर्स की वजह से इण्डस्ट्री सिकर कर रही है। इस लिए मंत्री महोदय को इस के बारे में सेटेस्ट इन्क्वैजेशन भी रखनी चाहिए थी—क्या पंजाब वाले हड़ताल कर रहे हैं ?

SHRI BIJU PATNAIK: It is true that many of these registered so-called producers registered under the Industries Department of the States are mis-utilising the steel, that is, instead of producing they are selling in the black-market. Therefore, I have asked the Controller to make an intensive survey but in many places like Haryana and Punjab we have not had much assistance from the State machinery.

MR. SPEAKER: Now, we take up the next question, viz., Q No. 24. I link this question with Q Nos. 30 and 37 as they are all connected questions.

Setting up of T.V. Stations at Ahmedabad and other Places

*24. **PROF. P. G. MAVALANKAR:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether any concrete steps have been taken further in the matter of setting up of a T.V. station each in Ahmedabad (Gujarat), Bangalore (Karnataka) and Trivandrum (Kerala);

(b) if so, what are they and with what result, so far;

(c) whether Government have taken a final decision to locate the T.V. Station at Ahmedabad instead of at Gandhinagar in Gujarat;

(d) if not, the reasons therefor; and

(e) when are the above-mentioned three new T.V. stations likely to start functioning?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) and (b). Sites for the TV stations at Trivandrum and Bangalore have been selected finally and the State Governments have been approached for transfer of these sites to Doordarshan. A site for the TV station at Ahmedabad has also been selected and clearance for locating the TV studio and transmitter at this site has been sought from the concerned authorities.

(c) and (d). It is proposed to locate the TV station at Ahmedabad as Gandhinagar is not considered suitable.

(e) The three TV stations are likely to start functioning in the last year of the Sixth Plan (1982-83).

Setting up of more T.V. Relay Centres in U.P.

*30. SHRI RAJENDRA KUMAR SHARMA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government are considering setting up of some more T.V. relay centres in Uttar Pradesh; if so, the details thereof; and

(b) the places where and the period within which these centres are likely to be set up?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) and (b). It is proposed to set up a TV relay centre at Varanasi during the current Plan

period (1978-83). This relay centre will be equipped with a 10 KW transmitter and a 150 metre tower which will provide coverage to an area of 18,000 sq. km. and a population of 72.4 lakhs. It will relay the programmes of the TV centre at Lucknow.

Establishment of T.V. Relay Station for Goa

*37. SHRI EDUARDO FALEIRO: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have decided to establish a T.V. relay station for Goa;

(b) if so, when will it be established; and

(c) steps taken in this regard?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) to (c). It is proposed to set up a TV Relay transmitter at Panaji during the current plan period (1978-83). A site has been selected for the purpose at Altinho hill. The State Government has been approached for acquisition and transfer of this land to Doordarshan.

PROF. P. G. MAVALANKAR: Mr. Speaker, Sir, I hope I can say this on behalf of the people of Gujarat and particularly the people of Ahmedabad that we are happy that the TV Centre is after all going to be set up in Gujarat, that is, in Ahmedabad.

May I know whether like Bangalore and Trivandrum, the site at Ahmedabad has been finally 'selected'?

I say this because, in respect of Bangalore and Trivandrum, it has been said that the site has been 'finally selected' whereas in the case of Ahmedabad, it is stated that it is 'selected'. So, I want to know whether it is 'finally selected'. I would